

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-440(ND)/2017

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2018.**

NAME OF THE COMPANY: Tripat Kaur Vs. Caliber Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

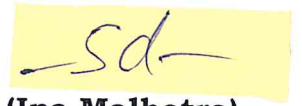
For the Petitioner: Ms. Swaralipi Deb Roy, Advocate

For the Respondent: Ms. Manisha Chaudhary and Mr. Sumit Malhotra
Advocates

ORDER

Ld. Counsel for the Petitioner confirms that the claim has been settled in full and final satisfaction. He therefore wishes to withdraw the said petition.

Dismissed as withdrawn.


**(Ina Malhotra)
Member (J)**